

Annexure-3

Name of the corporate debtor: GVK Power (Goindwal Sahib) Limited

Date of commencement of CIRP: 10th October 2022

List of creditors as on: 15th February 2023

List of Other creditors, if any, (other than financial creditors and operational creditors)

S No	Name of Creditor	Identification No	Details of Claim received		Amount of claim admitted / Provisionally admitted #	Nature of claim	Details of Claim admitted			Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related party				
1	Punjab State Power Corporation Ltd		12-Jan-23	9,27,82,67,957	-	Other Creditors	-	-	No	NA	-	9,27,82,67,957	# Note-2
	Total			9,27,82,67,957								9,27,82,67,957	

Note 2- PSPCL has filed claim of ₹NR 928 crores on account of capacity charges payable as per AFC determined by PSERC and directed as per APTEL's interim orders in Appeal 41 of 2020. PSPCL has acknowledged in its claim form that its claim is contingent upon final orders passed by the relevant tribunals and courts where the related matters are pending.

(Amount in INR)